

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

Dated, Shillong 21st April, 2017

NO. HCM.II/12/2014-Estt/ 1407 : In compliance to the Resolution of the National Court Management System Committee, the State Court Management System Committee is pleased to set up the Secretariat for monitoring the works of the State Court Management Committee comprising of the following :

- | | | | |
|----|---------------------|---|--|
| 1. | Secretary | - | Smti B Mawrie, Registrar General |
| 2. | Research Staff | - | (i) Smti. D. Rynjah, Deputy Registrar
(ii) Shri S. Dev, Assistant Registrar |
| 3. | Data Entry Operator | - | Shri V Rani, Computer Operator |

REGISTRAR GENERAL

Memo.NO.HCM.II/12/2014-Estt/1407A Dated, Shillong 21st April, 2017

Copy to:-

1. The Joint Registrar-cum-Secretary to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice V.P. Vaish, High Court of Meghalaya, Shillong.
4. Member Secretary, National Court Management System Committee, Supreme Court of India, New Delhi
5. Shri W. Khyllap, Secretary to the Government of Meghalaya, Law Department.
6. Shri T. Dkhar, Senior Technical Director, NIC, Shillong.
7. Shri A W Lanong, Judicial Magistrate First Class, Nongstoin.
8. Shri D. Lyngdoh, Deputy Registrar, High Court of Meghalaya, Shillong.
9. Shri S Dev, Assistant Registrar, High Court of Meghalaya, Shillong.
10. Mrs. T. Yangi, Advocate, Shillong.
11. Shri V Rani, Computer Operator, High Court of Meghalaya, Shillong.
12. The PA to Registrar General, High Court of Meghalaya, Shillong
13. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
14. The P.S. to Advocate General, High Court of Meghalaya, Shillong.
15. The P.A. to Registrar General, High Court of Meghalaya, Shillong.
16. Office file.


REGISTRAR GENERAL